

31.8.2012

O.A. No.350/2011

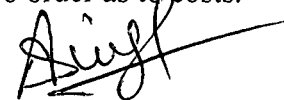
Hon'ble Sri Justice Alok Kumar Singh, Member (J)

List revised. No body is responding for the applicant Sri S.K.Awasthi is present for respondents
According to office, no RA has been filed.

The O.A.has been filed for payment of family pension @ Rs. 4050 per month and medical allowance @ 300/- per month on account of death of husband of applicant Jana Khan.

The CA sworn by Senior Accounts Officer in the office of Pay and Accounts Office, GSI , NR, Lucknow (R.No. 4), has been filed saying that necessary correspondence has already been made in respect of matter in question. Copies of these letters have also been enclosed. In the absence of R.A., it appears that needful has already been done on account of which the applicant is no more interested in pursuing this matter. Be that as it may.

The O.A. stands finally disposed of. No order as to costs.


Member (J)

HLS/-

OK
copy of order
dated 31-8-12
Bhushan
03-9-2012